

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2014/6597/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 21st August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJ(S)3208, dtd. 31.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 08.08.2024, 09.08.2024 and 12.08.2024 and restricted holiday on 13.08.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 07.08.2024 till the morning of 14.08.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-165/2014/6598/A, dated , 21-08-24

Copy forwarded to:

✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

